

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2015 & IA NO. 369 OF 2015**  
**&**  
**APPEAL NO. 225 OF 2015 & IA NO. 370 OF 2015**

**Dated: 19<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Reliance Infrastructure Ltd.**

**.... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s)

:

Mr. Hasan Murtaza  
Mr. Malavika Prasad

Counsel for the Respondent(s)

:

Mr. Buddy A. Ranganadhan  
Mr. D.V. Raghu Vamsy for R-1

Mr. M.Y. Deshmukh for MSETCL

**ORDER**

It is represented that this appeal is connected with Appeal No. 237 of 2015,  
which is coming up before Court II on 02.03.2016.

List this matter before Court II on **02.03.2016**. Tag to Appeal No. 237 of 2015.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk